GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2872 TO BE ANSWERED ON 15th DECEMBER, 2021

RoDTEP

2872. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Ministry is seeking more funds from the Finance Ministry for the new tax refunds scheme for exporters - the Remission of Duties and Taxes on Export Products (RoDTEP) - after expressing its displeasure at the long delay in notifying the details of the scheme; and
- (b) if so, the details thereof along with corrective steps being taken in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) The Scheme for Remission of Duties and Taxes on Export Products (RoDTEP) was notified on 17.08.2021 for implementation with effect from 01.01.2021. After the budgetary allocation of Rs 12,454 Crores for the Scheme for Financial Year 2021-22, additional funds have not been sought.
- (b) Does not arise.
